

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 23
VL(IB)-02(PB)/2023

IN THE MATTER OF:

Shubh Lakshmi Synthetics Private
Limited

.... Petitioner

Order U/s. 59 of IBC, 2016

Order delivered on 24.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Liquidator : Adv Rishabh Singh & S.Shiva
For the Respondent :

ORDER

Mr. Rishabh Singh, Ld. Counsel appeared through VC and states that the report of the RoC has been filed and he is in receipt of the same. Since the report of the RoC is not on DMS, we direct the Ld. Counsel for the Applicant to upload the same with an affidavit on the DMS portal for our perusal and for continuation of proceedings.

At request and by consent, list the matter on **22.05.2024**.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

24.04.2024
Lalit